

बिहार सरकार ने इस आघार पर विरोध किया है कि सोन लोअर से नीचे की ओर बिहार में बृहत् सिंचाई प्रणाली प्रभावित होगी जहाँ पर जल सप्लाई की स्थिति पहले से ही नाजुक है। ऐसे प्रस्ताव तैयार करने के लिए प्रयत्न किए जा रहे हैं जो उन सबको स्वीकार्य हों।

Floods in U. P.

*137. SHRI RAM PRAKASH : Will the Minister of IRRIGATION AND POWER be pleased to State :

(a) whether a study of flood trends in Uttar Pradesh in the past 20 years was recently conducted by the State Irrigation Department ;

(b) whether the Study Team has envisaged the investment of Rs. 400 crore to solve the flood problem in the State and the Union Government have been approached for special grants for the purpose ; and

(c) if so, Government's reaction thereto ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) to (c). The Government of Uttar Pradesh are yet to prepare a comprehensive plan of flood control in the State after carrying out a detailed study of the floods and flood damage particularly in recent years in the various river basins of the State. However, in October, 1971, they had estimated the likely cost of future flood control measures in the State based on a rough study as Rs. 400 crores. They had also indicated that for the implementation of such a huge programme, Central assistance would be required.

The question of Central assistance can be considered only after the comprehensive plan and the programme of works is received and examined at the centre. However, the Centre has agreed to provide special financial assistance with a ceiling of Rs. 10 crores outside the plan during the last 2 years of the current plan for the speedy implementation of some priority flood control works in the State.

Rules for promotion of Class II Officers of Railway Accounts Department to I. R. A. Service

*138. SHRI K. SURYANARAYANA : Will the Minister of RAILWAYS be pleased to state :

(a) whether any rules have been framed for

the promotion of Class II Officers of the Railway Accounts Department to the Indian Railway Accounts Service and if so, whether he would lay a copy thereof on the Table ;

(b) whether any ratio has been fixed for the promotion of such class II Officers to Senior Scale of the Indian Railway Account Service and if so, what ;

(c) whether such ratio is observed Railway-wise or on all-India basis ; and

(d) the number of Class II Officers of the Northern Railway who are at present working in the Senior Scale and holding independent charges outside the Headquarters office and the number out of them who are Non-Graduates ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) The rules regulating promotion of Class II Officers of the Railway Accounts Department to the Indian Railway Accounts Service, framed in consultation with the Union Public Service Commission, are contained in the Indian Railway Accounts Service Recruitment Rules, 1966. An extract from the relevant Rules is laid in the table of the House. [Placed in Library. See No. LT 3287/72].

(b) No.

(c) Does not arise.

(d) Four—2 out of these 4 are Non-Graduates.

Number of Wagons supplied for transportation of Cement and Iron

*139. SHRI M. S. SANJEEVI RAO :
SHRI E. V. VIKHE PATIL :

Will the Minister of RAILWAYS be pleased to state :

(a) the number of wagons supplied during the last two years for the transportation of cement and iron from the Centres of production to different parts of the country ;

(b) whether in both these years wagons supplied by his Ministry met the demand fully ; and

(c) if not, the extent to which the demand was met in both the years ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) :

(Figures in 4-wheelers)

		1970-71	1971-72
(a) Pig iron and finished products from iron & Steel Works	B. G.	597,192	407,637
	M.G.	14,975	18,197
Cement	B. G.	330,210	323,548
	M.G.	203,536	222,153

(b) and (c) Against the anticipations, the actual movement of cement and iron and steel during 1970-71 and 1971-72 were as follows :—

(Figures in Million Tonnes)

	Anticipations		Actuals	
Pig iron and finished steel	1970-71	6.1	6.2	
	1971-72	6.30	5.99	
Cement	1970-71	10.7	11.02	
	1971-72	11.50	11.20	

Kan Canal in Panna District, Madhya Pradesh

*140. SHRI NARENDRA SINGH : Will the Minister of IRRIGATION AND POWER be pleased to refer to Unstarred Question No. 4063 dated the 6th July, 1971 and state :

(a) whether further study on the centrally sponsored 'Kan Canal' in Panna District of Madhya Pradesh has since been completed :

(b) if so, the outcome thereof ;

(c) whether Government propose to start construction work in near future ; and

(d) if not, the reasons therefor ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) to (d). Irrigation is a State subject and planning investigation and construction of irrigation schemes is done by the State Governments. The Government of Madhya Pradesh have indicated that the project is still under investigation and has not been included in the States Fourth Plan.

Resentment among Teachers over appointments made in Department of Mathematics and Statistics in Delhi University

1001. SHRI ONKAR LAL BERWA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether it has come to the notice of University Grants Commission and Ministry of Education that there is a great resentment among senior and qualified teachers over appointments made in the Department of Mathematics and Statistics in Delhi University ;

(b) whether recently some junior teachers have superseded senior teachers in the Department of Mathematics in the Post-Graduate evening Institute of Delhi University ;

(c) whether some senior teachers have resigned as a protest for supersession by the junior teachers and if so, the names of teachers who have resigned and the reasons given by them ; and

(d) the steps U. G. C. propose to take to check these manipulations ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) A Lecturer in the Institute of Post-Graduate (Evening) Studies Delhi University has represented against the selection of a person junior to him in service for the post of Reader in Mathematics in the Institute. The General Body of Delhi University Mathematics Teachers' Association has also passed a resolution that justice has not been done in making the selection.

(b) Selections for the post of teachers in the University are made on the basis of the recommendation of the Selection Committees constituted for the purpose in accordance with the Act, Statutes and Ordinances of the University. There is no provision in the Statutes of University for selection for the post of Reader on the basis of seniority from among Lecturers already in service. The question of supersession therefore, does not arise.

(c) No such case has come to the notice of University of Delhi.

(d) Does not arise.